

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. NO. 73\$/2001

New Delhi this the 22nd day of March, 2001. HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Dr. R.A.Padmanabha Rao S/O Lakshmikanta Rao, R/O A/223, Pandara Road, New Delhi-110011.

... Applicant

(By Shri S.Y.Khan, Advocate)

-versus-

- Union of India through Secretary, Ministry of Information and Broadcasting, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi.
- Secretary,
 Union Public Service Commission,
 Dholpur House, shahjahan Road,
 New Delhi.
- 3. Chief Executive Officer, Prasar Bharati, Akashvani Bhawan, Sansad Marg, New Delhi.

... Respondents

O R D E R (ORAL)

Shri Govindan S. Tampi, Member (A):-

Heard Shri S.Y.Khan, the learned counsel appearing for the applicant.

The relief sought by the applicant in this OA is a direction to the respondents for holding DPC for consideration of the applicant's case for promotion from Junior Administrative Grade to Senior Administrative Grade/DDG of Indian Broadcasting Programme Service (IBPS).

m

ő.



made in the OA and indicated that the inaction on the part of the respondents in holding the DPC on time has hurt the interests of the applicant, an officer with 18 years of service in Group-A to which he was selected originally as Assistant Director, and It is also pointed out that he has become eligible for being considered for promotion to Senior Administrative Grade in 1999, having put in 18 years of service in Group-A.

Having gone through the papers, we feel that the interests of justice would be adequately met by a corn without any notice with a corn without any notice with a corn without any notice with the interests of justice would be adequately met by corn without any notice with a corn and issuing a direction to the respondents to hold to DPC methods as early as possible and preferably within a period of four months from the date of receipt of a copy of this order, and consider the case of the applicant along with other eligible persons for promotion to the Senior Administrative Grade, and pass suitable orders accordingly. In Williama with law.

4. Present OA is disposed of with the aforesaid directions.

Govindan S. Tampi

Member (A)

Ashok Agarwal) Chairman

/as/

O